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THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRI-CULTURE, COMMUNITY DEVE-LOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) to (c) Under the existing system of crop estimation, a time schedule has been laid down for reporting of estimates of area and production in respect of different crops by the States to the Government of India. According to this schedule, firm estimates of production in respect of the principal rabi foodgrains viz., wheat, barley and gram, are due to be received by the end of May, 1968. However, according to periodical reports on weather and crop conditions received from the States and other available information, the prospects of rabi crops are bright.

## ग्राम विकास कार्यक्रम

† 649. श्री श्रीकृष्ण दत्त पालीवाल : क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि योजना स्रायोग के कार्यक्रम मूल्यांकन संगठन द्वारा दिये गये उस प्रतिवेदन पर सरकार की क्या प्रतिक्रिया है, जिसमें देश में ग्राम विकास कार्यक्रम को पंचायती राज संस्थाग्रों के कार्यकरण के निकट लाने की बात कही गई है ?

# ‡[RURAL DEVELOPMENT PROGRAMME

649. SHRI S.K.D. PALIWAL Will the Minister of FOOD AND AG-RICULTURE be pleased to state the reaction of the Government to the report submitted by the Programme Evaluation Organisation of Planning Commission relating to the rural development programme being brought closer to the working of Panchayat Raj institutions in the country?]

खाद्य, कृषि, सामुदायिक विकास तथा सहका-रिता मंत्रालय में राज्य मंत्री (श्री एम० एस० गुरुपादस्वामी) : सरकार को कार्यक्रम मूल्यांकन संगठन से 'ग्राम विकास कार्यक्रम' सम्बन्धी रिपोर्ट प्राप्त नहीं हुई है, तथापि उनकी लोक कार्यक्षेत्र कार्यक्रमों की हाल ही की रिपोर्ट ग्रभी विचाराधीन है।

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AG-RICULTURE. COMMUNITY DE-VELOPMENT AND COOPERATION (SHRI M. S. GURUPADASWAMY): Government have not received a report on 'Rural Development Programme' from the Programme Evaluation Organisation; however their recent report on the Lok Karya Kshetras programmes is still under consideration.]

## REGISTRATION OF BOGUS VOTERS IN HARYANA STATE

1044. SHRI JAGAT NARAIN: Will the Minister of LAW be pleased to state:

- (a) whether it has come to Government's notice that a large number of bogus voters have been registered from the adjoining villages of Rajasthan in the Hissar District of the State of Haryana, particularly in the Ellenabad constituency of that State;
- (b) what was the number of voters registered in the Ellenabad constituency of the Haryana State at the time of last General Elections; and
- (c) the number of voters registered up to the 1st March, 1968.

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI MOHD. YUNUS SALEEM): (a) The Election Commission has received complaints that a large number of bogus voters from villages of Rajasthan adjoining Ellenabad assembly constituency in

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the Hissar District of Haryana State had lodged claims for inclusion in the electoral roll of that constituency. The Commission has taken appropriate action to check each claim by an on the spot verification.

- (b) The number of voters registered in the Ellenabad constituency at the time of the last general elections was 56,092.
- (c) The electoral roll of the constituency is in the process of revision and the final rolls will he published only on 30th March 1968.

### tINTEGRATED DEVELOPMENT OFRESOURCES IN BASTAR

- 963. SHRI V. M. CHORDIA: Will the Minister of LABOUR AND REHABILIT ATION he pleased to state:
- (a) whether it is a fact that the former Finance Minister, Shri T. T. Krishnamachari had initiated proposals for the integrated development of resources in Bastar region mainly for the betterment of the conditions of the Adivasis and settlement of new migrants from East Pakistan and other Indian repatriates:
- (b) if so, what are the details of the proposals;
- (c) what steps have been taken by the Government of India to implement these proposals; and
- (d) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI D. R. CHAVAN): (a) to (d): The former Finance Minister (Shri T. T.

Krishnamachari) and the former Rehabilitation Minister (Shri Mahavir Tyagi) visited Dandakaranya in November, 1961. From the available data it appeared to them that there were certain possibilities for the establishment of industries based on the mineral and forest resources. However, further investigations and surveys had to be carried out before specific schemes could be formulated.

to Questions

The suggestions since made by two expert Tea?ns engaged in a technoeconomic appraisal and an appraisal of the irrigation and power potentialities of the area are now under various stages of study and consideration by the concerned authorities.

#### SAVINGS FROM WITHDRAWAL OP SUBSIDY

- 937. SHRI SITARAM JAIPURTA: Will the Min fate r of FOOD AND AGRI-CULTURE be pleased to state:
- (a) what is the total saving on account of withdrawal of all sorts of subsidy on wheat and partial withdrawal of subsidy on milo and rice during the current financial year; and
- (b) what is the expected saving on this account during the next financial yattl

THE MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE): (a) The saving estimated during the financial year 1967-68 is about Rs. 12 crores.

(b) Since the estimate of total subsidy in the distribution of imported foodgrains during the financial year

tTransferred from <1K 19th March, 1968.